

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/98/2016
NAME OF THE PETITIONER(S)	:	<i>D. Rao</i> E. Ravi Kumar Naidu & 10 others
NAME OF THE RESPONDENT(S)	:	Kandhari Fruitpack Pvt. Ltd. & 2 <i>one another</i> others
UNDER SECTION	:	397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

*Keerthikiran Murali
For Anirudh Krishnan*

*Counsel for
petitioner*

[Signature]

ORDER

Shri Keerthikiran Murali, counsel for petitioner present and prayed time for newspaper publication for serving notice to R1 & R2 on the grounds that his clients are residing at Gurugram near Delhi and are unable to attend the Tribunal to comply with the orders. Time extended at request with a direction to file proof of service of notice by way of an affidavit by the next date of hearing. Put up on **07.07.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)